

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. C.P.(IB)-676(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

NAME OF THE PARTIES:- Global Agritech (India) Private Limited

Section: U/s 59 of Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB) -676(MB)/2022: -

Present: - Adv. Radhika Kulkarni appeared for the Petitioner through VC. None appeared for the RoC.

RoC report is awaited. None appeared on behalf of RoC. The last and final opportunity is granted to submit the report before the next date of hearing.

The registry is directed to issue notice to the RoC to inform the next date of the hearing.

List this matter on **23.09.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

NAVNATH

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)